GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:5835 ANSWERED ON:30.04.2010 PROPOSALS FOR ELECTRIFICATION OF VILLAGES Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the State Government of Karnataka has sent a proposal to the Union Government for electrification of villages/hamlets by installing Light Emitting Diode (LED) based home lighting systems and electrification of unelectrified remote hamlets under Remote Village Electrification Programme;
- (b) if so, the details thereof;
- (c) whether the State Government has also requested for release of balance amount under Remote Village Electrification Programme;
- (d) if so, whether the Union Government has considered the proposals of the State Government; and
- (e) the time by which the final decision is likely to be taken in this regard and the amount is likely to be released for the purpose?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): Under the Remote Village Electrification Programme, between 2005-06 and 2007-08, the Ministry approved Central Financial Assistance (CFA) for 5 projects to provide solar lighting systems using Compact Fluorescent Lamps in 36 villages and 43 hamlets. However, no proposal has been received under the Programme from the State Government of Karnataka for electrification of villages using Light Emitting Diode based lighting systems.

(c),(d)&(e): Out of the projects for which CFA has been approved, final installments of 2 projects for 20 villages have been released on their completion. For the remaining projects, the State Implementing Agency has not yet submitted the completion reports along with required documents and certifications as per the provisions of the Programme, so that the remaining 30% of the sanctioned amounts could be released.